IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, ${\bf KOLKATA}$

REGIONAL BENCH - COURT NO.2

Service Tax Stay Petition No.75212 of 2022 Service Tax Appeal No.75485 of 2021 & Cross Objection No.75303 of 2022

Commissioner of CGST & Excise, Patna I

Appellant

VERSUS

M/s Broad Son Commodities Private Limited

Respondent

DATE OF HEARING : 13.02.2023

Present for the Appellant :Mr.S.S.Chattopadhyay, Authorised Representative Present for the Respondent: Adjournment request

ORDER

In view of the request made by the respondents in their application, the matter is adjourned to come up for hearing on 22.02.2023 by way of last chance.

Sd/-

(Ashok Jindal) Member (Judicial)

> Sd/-(K.Anpazhakan) Member (Technical)

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